## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:824 ANSWERED ON:04.03.2008 FUNDS FOR FLOOD RELIEF Nayak Shri Ananta

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has earmarked funds for flood relief during the Eleventh Plan;
- (b) if so, the details thereof;
- (c) the basis on which the funds has been earmarked;
- (d) whether the entire amount earmarked for flood relief during the Tenth Plan has been utilized; and
- (e) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI)

(a) to (e): Fund for providing relief in the wake of notified natural disasters including floods, are provided through Calamity Relief Fund (CRF) which is a non-Plan fund. The quantum of funds allocated to the CRF account of various States by the Government based on the Award of the successive Finance Commissions, which are contributed by the Government of India and the respective State Governments in the ratio of 3:1. An amount of Rs. 21333.33 crore has been allocated in the CRF of various States based on the recommendations of the 12th Finance Commission for the period 2005-10 as per year-wise details given below:-

Year	Amount	in	crore
2005	5-06	394	14.41
2006	5-07	409	97.79
2007	7-08	425	58.85
2008	3-09	442	27.97
2009	9-10	460	04.31

Total 2005-10 21333.33

Allocation in the CRF of various States for a further period of five years i.e., from 2010-15 will be made based on the Award of the 13th Finance Commission.

The allocation from CRF is supplemented from the National Calamity Contingency Fund (NCCF) in the event of a calamity of a severe nature after following the laid down procedure. The NCCF is constituted with corpus of Rs. 500/- crore to be recouped from collection of Contingent Duties.

As per extent Scheme of CRF/NCCF any unspent balance in the CRF account of a State does not lapse to Government of India during existence of these Schemes. Such, unspent balances become opening balance of the next financial year. No separate allocation is made for flood relief.